	Annexure – 3: NA	
Name of the corporate debtor:	; Date of commencement of CIRP	; List of creditors as
	on:	

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of cre- ditor	claim 1	ils of receive l		Details of claim admitted						Amount Amount An of contingent mutual		Amount of claim under	Remarks , if any
	uitoi	Date of rec eipt	Amou nt clai med	Amount of claim admitte d	of	Amount covered by secur -ity interest	Amount covered by guar antee	Whether related party?	% voting share in CoC	claim	dues, that may be set-off	not admitted	verifica- tion	